

K.SUJANA,
REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)



HYDERABAD,
DT: 09.05.2023.

ROC.NO.1446/2023-B.SPL.

SUB: CIVIL JUDGE (SENIOR DIVISION) – Filling up of vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year, 2023** – Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same within 15 days without fail - Called for – Regarding.

REF: 1.High Court's Notification No.-144 B.Spl., dated 31.03.2023.
2.High Court's Proc. Roc.No.1446/2023-B.Spl., dated 09.05.2023.

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I am to state that the High Court placed the list of eligible officers in the High Court's Official Website in the reference 2nd cited.

As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments within 15 days without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

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The copy of judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
	SARVASRI:
1.	Mohd. Abdul Jaleel, V Additional Judge, City Civil Court, Hyderabad.
2.	Smt. V.Bhavani, II Additional Judge, City Civil Court, Hyderabad.
3.	J.Hanumantha Rao, Secretary, District Legal Services Authority, Sangareddy.
4.	K.Dasaradha Ramaiah, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir.
5.	Smt. Pramila Jain, Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.
6.	Smt. C.M.Rajyalakshmi, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.
7.	Smt. P.Sai Sudha, XVII Additional Chief Metropolitan Magistrate, Hyderabad.

8.	D.V.R.Tejo Karthik, Senior Civil Judge-cum-Assistant Sessions Judge, Nalgonda.
9.	J.Syam Kumar, Senior Civil Judge-cum-Assistant Sessions Judge, Huzurnagar, Suryapet District.
10.	Smt. K.Asha Rani, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Khammam.
11.	N.Srikanth Babu, Senior Civil Judge-cum-Assistant Sessions Judge, Nizamabad.
12.	C.Suresh, Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.
13.	A.Kumara Swamy, III Additional Chief Metropolitan Magistrate, Hyderabad.
14.	Smt. B.Deepti, Secretary, District Legal Services Authority, Nalgonda.
15.	Smt. N.Anitha Reddy, XIX Additional Judge, City Civil Court, Secunderabad.
16.	P.Purushotham Rao, XVIII Additional Judge, City Civil Court, Hyderabad.
17.	M.Arjun, Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.
18.	T.Kanhya Lal, XIV Additional Chief Metropolitan Magistrate, Hyderabad.
19.	R.Raj Kumar, Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani, Peddapalli District.
20.	G.Prabhakar, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Gadwal.
21.	Smt. Kavitha Karnati, VIII Additional Chief Metropolitan Magistrate, Hyderabad.

22.	K.Yuva Raja, Senior Civil Judge-cum-Assistant Sessions Judge, Asifabad, Kumuram Bheem District.
23.	Smt. G.Kalarchana, Secretary, District Legal Services Authority, City Civil Court, Hyderabad.
24.	Smt. Arpitha Maram Reddy, Addl. Senior Civil Judge -cum- Addl. Assistant Sessions Judge, Mancherial.
25.	J.Upender Rao, Secretary, District Legal Services Authority, Warangal at Hanumakonda.
26.	Smt. P.Padmavathi, Secretary, District Legal Services Authority, Nizamabad.
27.	Mudigonda Raju, IV Additional Chief Metropolitan Magistrate, Hyderabad.
28.	Sattu Ravinder, Senior Civil Judge-cum-Assistant Sessions Judge, Vemulawada, Rajanna Sircilla District.
29.	G.Ramalingam, III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
30.	A.Naga Raju, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
31.	M.Sai Kumar, Senior Civil Judge-cum-Assistant Sessions Judge, Narsampet, Warangal District.
32.	Devan Ajay Kumar, Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.
33.	Smt. A.Radhika, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.
34.	Smt. B.Soujanya, VII Additional Chief Metropolitan Magistrate, Hyderabad.

35.	Smt. E.Bharathi, Senior Civil Judge-cum-Assistant Sessions Judge, Manthani, Peddapally District.
36.	Ajay Kumar Jadhav, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
37.	Ms. T.Nagarani, Prl. Rent Controller, City Small Causes Court, Hyderabad-cum-XII Assistant Judge, City Civil Court, Hyderabad.

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